

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 385
ANSWERED ON 25TH FEBRUARY, 2016

ENFORCEMENT OF BS-VI EMISSION NORMS

385. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRIMATI SUPRIYA SULE:
SHRI DHANANJAY MAHADIK:
SHRI SATAV RAJEEV:
DR. P. VENUGOPAL:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI K. ASHOK KUMAR:
SHRI T. RADHAKRISHNAN:
SHRI S.R. VIJAYAKUMAR:
SHRIMATI KOTHAPALLI GEETHA:
SHRI A. ARUNMOZHITHEVAN:
DR. SUBHASH BHAMRE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to introduce certain emission norms for automobiles and auto fuels across the country;
- (b) if so, the details and reasons therefor;
- (c) whether the Government proposes to advance the earlier deadline of these emission norms;
- (d) if so, the details and reasons therefor; and
- (e) whether the auto industry has represented to the Government in this regard, if so, the details thereof along with the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (e) This Ministry has amended Central Motor Vehicles Rules, 1989 to implement Bharat Stage-IV (BS-IV) mass emission standards for four wheeled vehicles since the year, 2010 onwards in select cities in a phase-wise manner. Bharat Stage-IV mass emission standards for two wheeled, three wheeled and four wheeled vehicles has been mandated from 1st April, 2017 across the country vide notification Nos. G.S.R 431(E) dated 4th July, 2014, G.S.R 487(E) dated 12th June, 2015 and G.S.R 643(E) dated 19th August, 2015 respectively. The Government does not propose to advance the deadline of these emission norms.

The Ministry is now introducing BS-VI fuel norms after due consultation with Ministry of Petroleum and National Gas, Department of Heavy industry and Ministry of Environment and Forest all over the country by 01.04.2020. Accordingly, a draft notification to amend the Central Motor Vehicles Rules, 1989 has been forwarded to the Government of India Press on 22.02.2016 for publication in the Gazette of India, giving 30 days time to the public, inviting suggestions/comments on the notification before finalising the same.
